

(9)

OA 713/07

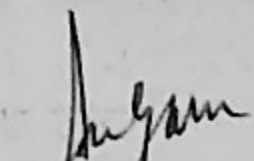
Dt. 02.07.08

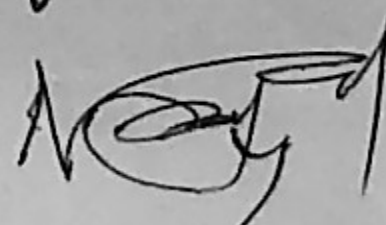
Hon Mr. N. D. Dayal, A. M.

Hon Mr. A. K. Gaur, J. M.

Sri P. Sarastha, counsel for applicant submits that the relief sought for has already been granted to the applicant and as such the OA has become infructuous.

The OA is, therefore, dismissed as having become infructuous.

  
J. M.

  
A. M.

OK  
Jup. Prepared  
on 7/2/8  
Cmde

